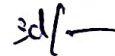


In the Court of **Sri. Syed Baleegur Rahaman**

III Addl District and Sessions Judge,  
Sit at Anekal, Bengaluru Rural District,  
Cause List Dated: **24-06-2021**.

(Morning Session)	(Afternoon Session)
<p><b>HEARING</b></p> <p>1. M.A.5008/2020 2. R.A.5091/2020</p> <p><b>Evidence</b></p> <p>3.M.V.C.45/2019 4. M.V.C.98/2019 5. M.C.5010/2020 6.M.C. 5098/2020 7. M.C. 5131/2020 8.M.C. 5185/2020</p> <p><b>Arguments</b></p> <p>9.R.A. 5068/2016 10.R.A. 5050/2017 11.R.A. 5054/2017 12.R.A. 5031/2018 13.M.A. 5040/2019</p> <p><b>Charge</b></p> <p>14.SC 5024/2019</p>	<p><b>Steps</b></p> <p>1. R.A.5023/2015 2. M.A.5024/2015 3. M.A.5002/2016 4. R.A. 5041/2016 5. R.A. 5058/2020 6. R.A. 5059/2020 7. M.A.5071/2020 8. M.V.C. 58/2020 9. P and SC 5006/2021 10. M.V.C. 23/2021</p> <p><b>Notice</b></p> <p>11.M.V.C. 107/2019 12.R.A.5090/2020 13.R.A.5110/2020 14.M.V.C.24/2021</p> <p><b>Objection</b></p> <p>15.SC 5025/2020 16.SC 5047/2020 17.SC 5067/2020 18.Crl.Misc. 5213/2021 19.Crl.Misc. 5214/2021</p>



III Addl. District and Sessions Judge,  
Sit at Anekal, Bengaluru Rural District.

**NOTE:**

1. All Advocates are requested to strictly follow SOP issued by Hon'ble High Court of Karnataka.
2. All other Civil Cases listed on 24-06-2021 are posted to 27-08-2021.

Matter listed on 24.06.2021 for hearing in the court of I Addl. Civil Judge &  
Anekal.

Sl.No.	Morning Session	Sl.No.	Afternoon Session
1	OS No.595/2010	16	OS No.115/2019
2	OS No.373/2011	17	OS No.59/2019
3	OS No.561/2011	18	OS No.69/2020
4	OS No.562/2011	19	OS No.252/2020
5	OS No.638/2011	20	OS No.394/2020
6	OS No.581/2012	21	OS No.161/2020
7	OS No.479/2013	22	FDP No.9/2019
8	OS No.351/2015	23	Ex No.13/2010
9	OS No.417/2017	24	Misc No.2/2018
10	OS No.473/2017	25	CC No.769/2009
11	OS No.549/2018	26	CC No.157/2016
12	OS No.349/2018	27	CC No.1185/2018
13	OS No.547/2018	28	CC No.7579/2021
14	OS No.645/2018	29	CC No.7485/2021
15	OS No.551/2018	30	PCR No.782/2015

I Addl. Civil Judge & JM  
Anekal.